

This is in regards to the Consultation Paper on Review of Telecom Unsolicited Commercial Communications Regulations issued on 11th May 2010.

I Manmohan Rawat, working in telemarketing field since last 10 years. I feel that opt-in recommendations will not have a good impact on the telemarketing business in India and will affect my source of income.

I would like to bring to your notice that our company and I have been following all the rules and regulations made for DO Not Call registry.

I recommend that you should work on the existing Do Not Call Registry process and improve this. You also work to strengthen Do Not Call Process so that all other companies follow this and customers in the market are not affected.

I look forward for a positive response.

Regards,

Manmohan Rawat

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